

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Service Tax Appeal No. 10612 of 2017

(Arising out of OIA-BHV-EXCUS-000-APP-117-126-16-17 dated 27/12/2016 passed by
Commissioner of Central Excise and Service Tax-RAJKOT)

Rajendra Tiwari

L-80, Block No.3581 Sadhana Colony
Jamnagar, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Rajkot

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat-360001

.....Respondent

APPEARANCE

Shri Amber Kumarawat, Advocate for the Appellant
Shri Anand Kumar, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 08.04.2024
DATE OF DECISION: 30.04.2024

The appeal is disposed of. For order, see order of date in Service Tax
Appeal No. 10599 of 2017.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**

Arpita